

Annexure-1

Name of the corporate debtor: Sandhya Paraksh Limited; Date of commencement of liquidation: 04.10.2019 ; List of stakeholders as on: 15.03.2021

List of secured financial creditors

(Amount in Rs.)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of claim rejected	Amount of claim under verification	Remarks, if any			
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted						
1	J M Financial Asset Reconstruction Company Limited		23.10.2019	2,392,901,444.00	2,392,901,444.00	Secured Financial Creditors	2,392,901,444.00	No	First Charge (i) Aura Mall, Khasra No. 13/1/1/1-N, VA/1, LA, GH, E-8, Arera Colony, Bawariya Kalan, Ward No. 52, Bhopal, Madhya Pradesh Second Charge - (i) Plot No. 8, Sheet No. 21, Malviya Nagar, Ward No. 31, Bhopal - 462003, Madhya Pradesh (ii) Plot No. 14, Sector F, Govindpura Industrial Area, Koluva Kalan, Tehsil Huzoor, Bhopal Madhya Pradesh	No	100%	-	-	-	-		
2	Punjab National Bank		25.10.2019	143,519,646.00		Secured Financial Creditors	-	No	First Charge (i) Plot No. 8, Sheet No. 21, Malviya Nagar, Ward No. 31, Bhopal - 462003, Madhya Pradesh (ii) Plot No. 14, Sector F, Govindpura Industrial Area, Koluva Kalan, Tehsil Huzoor, Bhopal Madhya Pradesh	No		-	-	-	143,519,646.00	Amount under "verification ongoing" includes the difference in computation of interest, penal charges etc. As per communications with each of the respective financial creditors these amounts are subject to verification based on additional information and documents provided/to be provided.	
				2,536,421,090.00	2,392,901,444.00											143,519,646.00	